



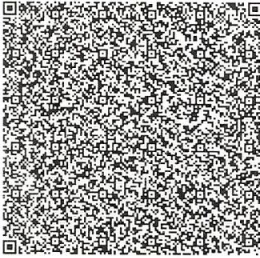
सत्यमेव जयते

## INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

### e-Stamp

Certificate No. : IN-DL70773447078878Q  
Certificate Issued Date : 01-Jan-2018 01:58 PM  
Account Reference : IMPACC (IV)/ dl732103/ DELHI/ DL-DLH  
Unique Doc. Reference : SUBIN-DL73210344502751094935Q  
Purchased by : ONGC TRIPURA POWER COMPANY LTD  
Description of Document : Article Others  
Property Description : Not Applicable  
Consideration Price (Rs.) : 0  
(Zero)  
First Party : ONGC TRIPURA POWER COMPANY LTD  
Second Party : CERC  
Stamp Duty Paid By : ONGC TRIPURA POWER COMPANY LTD  
Stamp Duty Amount(Rs.) : 50  
(Fifty only)



.....Please write or type below this line.....

**BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Submission: Details of actual performance/operational data and O&M expenditure, Actual Capital Spares consumed, Water Charges paid for the financial years 2012-13 to 2016-17**

**In The Matter Of: CERC order dated 10<sup>th</sup> November 2017 in petition No. L-1/225/2017/CERC**



Regarding Terms and conditions of tariff for the tariff period starting from 1.4.2019- Seeking of information from Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/Inter-State Transmission Companies whose tariff is being regulated by CERC.

**AND**

**In The Matter Of:**

**Petitioner:** ONGC Tripura Power Company Limited (OTPC)

Head Office: 6<sup>th</sup> Floor, A Wing, IFCI Tower-61, Nehru Place,  
New Delhi-110019

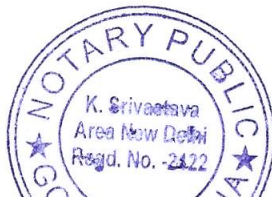
Registered Office: ONGC Tripura Asset, Badarghat Complex, Agartala,  
Tripura-799014

**Respondents:** N/A

**AFFIDAVIT SUPPORTING THE SUBMISSION**

I, Arup Chandra Sarmah, son of Late Shri Ramesh Chandra Sarmah, Aged 52 years and resident of 23-C, Pocket-C, Gangotri Enclave, Alaknanda, New Delhi-110019, working as General Manager (Commercial) with ONGC Tripura Power Company Ltd. (the petitioner), having its registered office at ONGC Tripura Asset, Badarghat Complex, Agartala, Tripura - 799014, do herein solemnly affirm and state on oath as under :

1. That I am working as General Manager (Commercial) with ONGC Tripura Power Company Limited (OTPC), the petitioner, in the above matter and am duly authorized to make this affidavit.
2. I submit that this submission is in compliance of order of Hon'ble Central Electricity Regulatory Commission dated 10<sup>th</sup> November 2017 wherein the Commission had directed all entities whose tariff is regulated by CERC to furnish the details of actual performance/operational data and O&M expenditure, Actual Capital Spares consumed, Water Charges paid for the financial years 2012-13 to 2016-17 in respect of their stations, along with any specific or special features of the generating station by 31<sup>st</sup> December 2017.
3. That the petitioner being a new generating station is furnishing the details for the first time and the segregation of required information in Corporate and Plant details took us some time. Further as the information required is spread over a substantial period of time from 2012-13 to 2016-17, it took some time to furnish the exact information with Auditors Certificate.



4. That due to above factors the petitioner had requested for relaxation of submission date for the petitioner vide our letter dated 29<sup>th</sup> December 2017. Hon'ble Commission had taken note of our sincere request and had thereby vide its letter dated 29<sup>th</sup> December 2017, extended the date for submission of required information till 31<sup>st</sup> January 2018.
5. That the facts stated in the submission are based on the petitioner company's official records maintained in the ordinary course of business and they are true and correct to my knowledge, information and belief.
6. We request the Hon'ble Commission to kindly accept our submission for Details of actual performance/operational data and O&M expenditure, Actual Capital Spares consumed, Water Charges paid for the financial years 2012-13 to 2016-17 regarding Terms and conditions of tariff for the tariff period starting from 1.4.2019.



Deponent



Place : New Delhi

Date : January 31, 2018

**VERIFICATION**

Solemnly affirm at New Delhi on this 31<sup>st</sup> Day of January, 2018 that the contents of the above affidavit are true to my knowledge, no part of it is false and nothing material has been concealed there from.

ATTESTED



NOTARY PUBLIC  
DELHI

31 JAN 2018

Date: January 31, 2018

Place: New Delhi





Deponent



NOTED AND REGISTERED  
AT 0000

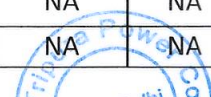
**Pro-forma for furnishing Actual annual performance/operational data for the Gas/Liquid Fuel based thermal generating stations for the 5 year period from 2012-13 to 2016-17**

	Particulars	Units	2012-13	2013-14	2014-15	2015-16	2016-17
1	Name of Company		ONGC Tripura Power Company Limited				
2	Name of Station		Palatana				
3	Installed Capacity and	MW	726.6				
4	Make of Turbine		Gas Turbine – GE Frame 9 FA, Steam Turbine - BHEL				
5	Rated Steam Parameters		High Pressure –134 kg/cm <sup>2</sup> (P),540 <sup>0</sup> C(T),289.6 TPH(F) Medium Pressure-34.6 kg/cm <sup>2</sup> ,330 <sup>0</sup> C(T),35.6 TPH(F) Low Pressure-4.4 kg/cm <sup>2</sup> , 230 <sup>0</sup> C (T), 26.7 TPH (F).				
6	Average site ambient conditions		Ambient Temperature – 27 Deg RH- 77%				
7	Any other Site specific feature		Site elevation – 27 M above sea level				
8	<b>Fuels :</b>						
8.1	Main/Primary Fuel		Natural Gas				
8.1.1	Annual Allocation/Requirement	MMSCM	2.65 x 365 = 967.25 / 3.17994 X 365 = 1160.678				
8.1.2	Sources of supply		ONGC Agartala Dome				
8.1.3	Transportation Distance of the station from the Sources of supply	km	52 KM				
8.1.4	Mode of Transport		Pipeline				
8.1.5	Maximum Station capability to stock main/primary fuel	Million Cubic meter or MT o Kilo Litre	We do not store fuel				
8.2	<b>Alternate Fuel :</b>		No alternative fuel has been envisaged for the project				
8.2.1	Annual Allocation/ Requirement	Million Cubic meter or MT or Kilo Litre	Not applicable				
8.2.2	Sources of supply		Not applicable				
8.2.3	Transportation Distance of the station from the Sources of supply	km	Not applicable				
8.2.4	Mode of Transport		Not applicable				
8.2.5	Maximum Station capability to stock secondary fuels	Million Cubic meter or MT or Kilo Litre	Not applicable				
9	<b>Cost of Spares :</b>						
9.1	Cost of Spares capitalized in the books	(Rs. Lakhs)					
9.2	Cost of spares included in capital cost for the purpose of tariff	(Rs. Lakhs)					



Period		Unit	2012-13	2013-14	2014-15	2015-16	2016-17
10	<b>Generation :</b>						
10.1	Actual Gross Generation at generator terminals	MU	NA	616.39	2483.06	3480.62	4170.24
10.1.1	<b>Total</b>	MU					
10.1.2	On Gas	MU	NA	616.39	2483.06	3480.62	4170.24
10.1.3	On Naphtha or any other liquid fuel	MU	NA	NIL	NIL	NIL	NIL
10.2	-Actual Net Generation Ex-bus	MU	NA	592.31	2389.18	3336.77	3993.96
10.3	-Scheduled Generation Ex-bus	MU	NA	598.08	2394.08	3361.46	4000.75
11	Average Declared Capacity (DC)	MW	NA	299	302	392.86	467.85
12	Actual Auxiliary Energy Consumption excluding colony consumption	MU	NA	24.08	93.88	143.85	176.28
13	Actual Energy supplied to Colony from the station	MU	NA	NIL	NIL	NIL	NIL
14	<b>Main/Primary Fuel* :</b>						
14.1	<b>Consumption</b>	MMSCM					
14.1.1	Natural Gas	APM Gas	NA	121.66	493.34	689.02	815.78
		Non-APM Gas					
14.1.2	RLNG		NA	NA	NA	NA	NA
14.1.3	Liquid Fuel		NA	NA	NA	NA	NA
14.2	<b>Weighted Gross Calorific Value (GCV)</b>	KCAL/SC M	NA				
14.2.1	Natural Gas (as received)		NA	9204	9231.53	9219.87	9229.87
14.2.2	RLNG (as received)		NA	NA	NA	NA	NA
14.2.3	Liquid fuel (as received)		NA	NA	NA	NA	NA
14.3	<b>Weighted Average Landed Price</b>	INR/SC M	NA				
14.3.1	APM Gas		NA	NA	NA	NA	NA
14.3.2	Non-APM Gas		NA	5.765	6.025	6.319	6.605
14.3.3	RLNG		NA	NA	NA	NA	NA
14.3.4	Liquid Fuel		NA	NA	NA	NA	NA
14.4	<b>Percentage of Declared Capacity</b>						
14.4.1	APM Gas		NA	NA	NA	NA	NA
14.4.2	Non-APM Gas		NA	100%	100%	100%	100%
14.4.3	RLNG		NA	NA	NA	NA	NA
14.4.4	Liquid Fuel		NA	NA	NA	NA	NA
14.5	<b>Actual Average stock maintained for liquid fuel</b>	(MT or KL)	NA	NA	NA	NA	NA
15	<b>Alternate Fuel :</b>		NA	NA	NA	NA	NA
15.1	Consumption	(MT/KL)	NA	NA	NA	NA	NA

\*NA – Not applicable



15.2	Weighted Average Gross Calorific value (As received)	(kCal /Kg or Litre)	NA	NA	NA	NA	NA
15.3	Weighted Average Landed Price	(Rs per MT or KL)	NA	NA	NA	NA	NA
15.4	Actual Average stock maintained	(MT or KL)	NA	NA	NA	NA	NA
16	<b>Weighted average duration of outages( Unit-wise details)</b>						
16.1	Planned Outages	(Hrs)	NA	NIL	298	1546	1215
16.2	Forced Outages	(Hrs)	NA	147	400	3422	1026
16.3	Number of tripping		NA	6	29	36	25
16.4	<b>Number of start-ups :</b>		NA				
16.4.1	Cold Start-up	Nos.	NA	0	3	6	8
16.4.2	Warm Start-up	Nos.	NA	7	9	7	14
16.4.3	Hot start-up	Nos.	NA	8	29	18	19
17	Cost of spares consumed	Rs. Lakhs	NA	289.45	589.95	3693	474
18	Average stock of spares	Rs. Lakhs	NA	3341.43	8728.91	10619.36	16493.9
19.	NOx and other particulate matter emission :		NA				
19.1	Design value	ppm or mg/Nm <sup>3</sup>	NA	25	25	25	25
19.2	Actual emission	ppm or mg/Nm <sup>3</sup>	NA	20.6	17.5	17.6	16.6
20	Number of employees deployed in O&M		NA				
20.1	- Executive		NA	24	37	39	39
20.2	- Non Executive		NA	5	5	5	5
20.3	Corporate Office		NA	22	22	24	24
21	Man-MW ratio	Man/MW		0.070	0.088	0.094	0.094

**Notes:**

- List of beneficiaries/customers along with allocation by Gol including (allocation of unallocated share) / capacity as contracted shall also be furnished separately.
- In case of two or more alternate fuels, information should be furnished for each of the alternate fuel. Gross generation on generator terminal for different fuel may be based on estimates.
- In case of two or more stages or two or more unit sizes, information should be furnished separately to the extent possible.
- A brief write-up on the methodology to arrive at the performance & operation parameters should also be furnished.
- Any relevant point or a specific fact having bearing on above performance or operating parameters may also be highlighted or brought to the notice of the Commission.
- If RLNG , Non APM gas or Liquid fuel is alternate fuel then details should be given under head Alternate fuel.



**Jain  
Sanjay  
& Co.  
Chartered Accountants**

504,Amber Tower  
AzadpurComm.Complex  
Azadpur, Delhi - 110033  
Ph :-27673167,27672167

**CERTIFICATE**

**We have examined the details of Operation & Maintenance Expenses based on Books of Accounts of M/s ONGC TRIPURA POWER COMPANY LIMITED (hereafter referred to as "The Company) having Registered Office at ONGC TRIPURA ASSETS, BADARGHAT COMPLEX, AGARTALA, TRIPURA – 799014.**

**The preparation and presentation of the above said details including the assumptions, is the responsibility of the management.**

**Our responsibility is to examine the evidence supporting and not the verification of the data; therefore, we do not vouch for the accuracy of the same.**

Place: New Delhi  
Date: 04.01.2018

For JAIN SANJAY & Co.  
Chartered Accountants

CA. Sanjay Jain  
FRN : 009559N  
M.No. 088246



Annexure – VI(A)

**DETAILS OF OPERATION AND MAINTENANCE EXPENSES**

Name of Company – ONGC Tripura Power Company Limited

Name of Power Station - Palatana

*Rs. in lacs*

Sl No.	Items	2012-13	2013-14	2014-15	2015-16	2016-17
(A)	Breakup of O&M Expenses:					
1.00	Consumption of stores and spares	-	-	926.69	1,408.85	730.85
2.00	Repair and maintenance	-	34.45	310.61	275.73	216.52
3.00	Insurance	-	265.94	1,102.69	1,783.57	607.97
4.00	Security (Normal)	-	15.14	103.45	346.25	455.68
4.10	<b>Additional Security, if any on the advice of Govt.Agency/Statutory Authority</b>					
5.00	Water charges	-	-	-	4.53	-
6.00	<b>Administrative Expenses:-</b>					
6.10	Rent	-	28.35	109.48	197.63	194.39
6.20	Electricity charges	-	0.72	15.32	5.18	4.49
6.30	Travelling and conveyance	-	21.34	66.62	97.76	84.28
6.40	Communication expenses	-	1.72	9.62	18.56	22.03
6.50	Advertising	-	9.20	262.24	11.81	17.14
6.60	Foundation laying and inauguration	-	-	-	-	-
6.70	Donation	-	-	-	-	-
6.80	Entertainment	-	1.01	8.55	0.11	1.38
6.90	Filing fees	-	-	-	2.70	4.50
	<b>Sub Total (Administrative Expenses)</b>	-	<b>62.34</b>	<b>471.83</b>	<b>333.76</b>	<b>328.21</b>
7.00	<b>Employee Cost:-</b>					
7.10	Salaries, wages and allowances					





			113.45	508.70	981.03	1,114.93
7.20	Staff welfare expenses(Annexure B)		2.48	9.11	98.51	157.35
7.30	Productivity linked incentive					
7.40	Expenditure on VRS					
7.50	Ex-gratia					
7.60	Performance related pay (PRP)					
	<b>Sub Total (Employee Cost)</b>	-	<b>115.93</b>	<b>517.82</b>	<b>1,079.54</b>	<b>1,272.29</b>
8.00	Loss of store/Stock Adv W.Off					
9.00	Provisions					
10.00	Prior period adjustment,if any			786.16	85.23	4.22
11.00	Corporate office expenses allocation					
12.00	Others (Annexure A)		1,133.86	5,566.46	9,566.35	11,251.58
13.00	<b>Total 1-12</b>	-	<b>1,627.68</b>	<b>9,785.71</b>	<b>14,883.80</b>	<b>14,867.31</b>
14.00	Revenue/Recoveries, if any					
15.00	Net Expenses	-	1,627.68	9,785.71	14,883.80	14,867.31
16.00	Capital spares consumed not included in (A) (1) above and not claimed/allowed by Commission for					

Note-

1. Cost of power has not been considered in these figures.
2. The bifurcation of expenses between the corporate and plant has been compiled on the basis actual details.
3. The data is based on audited balance sheets and is duly reconciled.
4. Employee cost is excluding arrears paid for pay hike/prior period adjustment /payment.
5. There are no arrears pertaining to period prior to the year 2008-09.
6. There are no employee opting for VRS during each year
7. Breakup of Staff Welfare is furnished below.
8. Commencement



## Annexure A

Details of Others						
SI No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	Rates & Taxes	-	0.06	0.51	48.25	35.67
2	Deviation Charges to NERLDC	-	23.80	685.63	601.22	168.48
3	Open Access Charges	-	-	134.07	29.81	37.14
4	Fees & Subscription	-	1.92	6.53	13.18	38.67
5	CSR Activities	-	4.75	36.10	36.05	37.20
6	Vehicle Hire Charges	-	0.21	57.29	70.37	66.90
7	HR Consultancy Services	-	-	-	22.98	28.45
8	Legal & Professional Expenses	-	82.71	116.59	75.25	139.46
9	Training & Recruitment Expenses	-	1.18	22.00	56.89	46.17
10	Director Sitting Fees	-	-	5.34	18.77	14.94
11	Audit Fees	-	0.53	5.29	5.73	6.61
12	Stamp & Registration Charges	-	-	-	57.99	-
13	Loss on sale of Fixed Assets	-	0.05	0.24	0.07	2.25
14	Technical Services	-	-	-	30.71	10.50
15	Custom Clearing, Forwarding & Other Exp	-	-	18.42	30.06	7.73
16	Engineering Services	-	-	0.53	68.54	8.14
17	Fees for Feasibility Reports and Project Reports	-	-	-	7.09	16.70
18	Freight & Cartage Expenses	-	-	21.87	6.09	3.32
19	Project Mgmt Consultancy Services	-	-	3.33	77.97	-
20	Market Operation Charges Payable -	-	6.99	15.08	62.96	90.92

	NERLDC					
21	System Operation Charges Payable - NERLDC	-	45.78	183.14	278.87	207.64
22	Operation & Maintenance Exp- Data Centre & IT	-	-	-	-	65.28
23	Trading Margin Charges	-	-	7.48	3.40	-
24	Transmission Deviation Charges	-	-	5.73	2.24	6.30
25	PTC India registration chares	-	-	-	-	-
26	Hire Charges - Other Emergency Equipment	-	-	-	-	-
27	R&M - Gas Booster Compressor & Auxiliaries - Job Cost	-	46.66	46.66	9.27	-
28	R&M - Gas Booster Compressor & Auxiliaries - Supply & System - Material	-	82.15	84.15	-	-
29	UI Charges to NERDLC	-	168.50	0.38	-	-
30	Other Studies and Consultancy Charges	-	-	-	-	5.48
31	Other Operating Expenses	-	17.54	-	2.28	-
32	AMC - OTPC Website	-	-	-	0.64	-
33	AMC-Server	-	-	-	1.65	-
34	AMC - UPS	-	-	-	0.40	-
35	AMC Others	-	0.58	2.35	-	-
36	News Paper & Magazines	-	-	-	0.59	0.46
37	Technical / Professional Books & Journal	-	0.02	0.26	0.26	0.99
38	Food and Beverages & Pantry Expenses - Corporate Office	-	-	-	2.05	6.28
39	Food and Beverages & Pantry Expenses - Project	-	-	-	10.45	23.95
40	Meeting & Conference Expenses	-	-	10.45	8.74	8.68
41	Hire Charges - Furniture & Fixtures	-	-	-	0.03	0.07
42	Hire Charges - Other					

	Office Equipment	-	-	27.88	3.53	2.34
43	Support Staff -Delhi	-	-	-	9.09	9.54
44	Support Staff - Udaipur	-	-	-	28.37	24.84
45	Printing and Stationery	-	1.49	8.26	10.49	8.27
46	Annual Day Celebration Expenses	-	-	0.67	0.80	2.79
47	Housekeeping and Office Upkeep Expenses - Corporate Office	-	-	10.35	3.45	1.56
48	Housekeeping and Office Upkeep Expenses - Project	-	1.79	23.64	39.04	35.95
49	Other Office Exp	-	1.08	0.28	1.92	4.62
50	Outsource Services	-	0.83	3.44	9.71	18.46
51	Professional Charges - Equity Tie Up Expenses	-	-	-	62.90	-
52	Sponsorship Fees	-	2.00	3.00	9.35	2.53
53	Stipend to Trainees	-	-	-	1.17	0.08
54	Repair & Maintance- Computers	-	-	-	1.36	3.71
55	Rep & Maint -Computer	-	-	-	0.19	-
56	Software License and Renewal Fees	-	-	-	0.39	5.25
57	Meeting & Conference Exp- NERPC	-	-	-	-	14.11
58	Expenses on Environment, Health and Safety	-	-	-	-	0.80
59	Safety Items	-	-	-	-	0.13
60	Guest House Maintenance Expenses	-	-	0.20	-	-
61	Trainee Hostel Maintenance Expenses	-	-	1.57	-	-
62	Operation & Maintenance Expenses -GEEP		643.24	1,350.99	2,846.49	4,008.80
63	Operation & Maintenance Expenses -GEII		-	1,615.33	2,735.76	3,645.38
64	Operation & Maintenance Expenses -Sogex		-	1,051.42	2,161.49	1,858.38
65	Operation & Maintenance Exp- SAP		-	-	-	73.81

66	O & M Freight Charges - Steag Energy		-	-	-	4.06
67	Operation & Maintenance Service - Steag Energy		-	-	-	441.80
<b>Total of Others</b>		-	<b>1,133.86</b>	<b>5,566.46</b>	<b>9,566.35</b>	<b>11,251.58</b>



Annexure B

Details of Staff Welfare Expenses

Sl No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	Gifts, Compliments and Mementos	-	-	-	5.47	12.24
2	Insurance Charges -GM & GPA	-	-	4.21	19.95	31.21
3	Other Staff Welfare Expenses	-	-	-	11.40	3.05
4	Party & Get Together	-	-	-	5.06	12.86
5	Company Contribution to Gratuity - Regular Employees	-	-	-	5.88	18.86
6	Company Contribution to Leave Encashment - Regular Employees	-	-	-	6.70	13.31
7	Company Contribution to EPF - Regular Employees	-	-	-	44.06	48.99
8	Company Contribution to Sick Leave-Regular Employee	-	-	-	-	3.71
9	Company Contribution to NPS	-	-	-	-	13.12
10	Other Staff Welfare Expenses	-	2.48	4.90	-	-
<b>Total of Staff Welfare Expenses</b>		<b>-</b>	<b>2.48</b>	<b>9.11</b>	<b>98.51</b>	<b>157.35</b>



### Allocation of Expenses to Plant

S.No.	Particulars	2012-13	2013-14	2014-15	2015-16	2016-17
1	Consumption of stores and spares		-	926.69	1,408.85	730.85
2	Repair and maintenance				185.23	124.68
3	Insurance		265.94	1,102.69	1,783.57	607.97
4	Security (Normal)		15.14	103.45	346.25	455.68
5	Water charges	-	-	-	4.53	-
6	Rent		2.69	6.85	8.51	7.49
7	Electricity charges		0.66	8.43	1.65	2.07
8	Travelling and conveyance		11.73	33.31	27.27	18.55
9	Communication expenses		0.94	2.72	1.70	6.25
10	Advertising					
11	Foundation laying and inauguration					
12	Donation					
13	Entertainment		0.72	3.85	0.07	1.21
14	Professional Charges -Tariff Filing					
15	Rates & Taxes	-	-			
16	Deviation Charges to NERLDC	-	23.80	685.63	601.22	168.48
17	Open Access Charges	-	-	134.07	29.81	37.14
18	Fees & Subscription			2.24	5.37	15.37
19	CSR Activities		4.75	36.10	36.05	37.20
20	Vehicle Hire Charges		0.09	49.29	61.77	55.49
21	HR Consultancy Services					
22	Legal & Professional Expenses					
23	Training & Recruitment Expenses				5.99	12.31
24	Director Sitting Fees					
25	Audit Fees					
26	Stamp & Registration Charges					



27	Loss on sale of Fixed Assets	-	0.05	0.24	0.07	2.25
28	Technical Services	-	-	-	30.71	10.50
29	Custom Clearing, Forwarding & Other Exp	-	-	18.42	30.06	7.73
30	Engineering Services	-	-	0.53	68.54	8.14
31	Fees for Feasibility Reports and Project Reports	-	-	-	7.09	16.70
32	Freight & Cartage Expenses	-	-	21.87	6.09	3.32
33	Project Mgmt Consultancy Services	-	-	3.33	77.97	-
34	Market Operation Charges Payable - NERLDC	-	6.99	15.08	62.96	90.92
35	System Operation Charges Payable - NERLDC	-	45.78	183.14	278.87	207.64
36	Operation & Maintenance Exp- Data Centre & IT					
37	Trading Margin Charges	-	-	7.48	3.40	-
38	Transmission Deviation Charges	-	-	5.73	2.24	6.30
39	PTC India registration chares	-	-	-	-	-
40	Hire Charges - Other Emergency Equipment	-	-	-	-	-
41	R&M - Gas Booster Compressor & Auxiliaries -Job Cost	-	46.66	46.66	9.27	-
42	R&M - Gas Booster Compressor & Auxiliaries - Supply & System - Material	-	82.15	84.15	-	-
43	UI Charges to NERDLC	-	168.50	0.38	-	-
44	Other Studies and Consultancy Chrges					
45	Other Operating Expenses	-	17.54	-	2.28	-
46	AMC - OTPC Website					
47	AMC-Server					
48	AMC - UPS					
49	AMC Others					
50	News Paper & Magazines				0.37	0.24
51	Technical / Professional Books & Journal					0.26
52	Food and Beverages & Pantry Expenses - Corporate Office					



53	Food and Beverages & Pantry Expenses - Project	-	-	-	10.45	23.95
54	Meeting & Conference Expenses			5.75	6.25	3.58
55	Hire Charges - Furniture & Fixtures				0.03	0.07
56	Hire Charges - Other Office Equipment			12.77	1.85	0.98
57	Support Staff -Delhi					
58	Support Staff - Udaipur	-	-	-	28.37	24.84
59	Printing and Stationery		0.74	4.22	3.00	3.15
60	Annual Day Celebration Expenses			0.67	0.63	2.79
61	Housekeeping and Office Upkeep Expenses - Corporate Office					
62	Housekeeping and Office Upkeep Expenses - Project	-	1.79	23.64	39.04	35.95
63	Other Office Exp		1.08	0.28	1.48	3.41
64	Outsource Services					
65	Professional Charges -Equity Tie Up Expenses					
66	Sponsorship Fees		2.00			
67	Stipend to Trainees					
68	Repair & Maintenance- Computers				0.75	0.55
69	Rep & Maint -Computer					
70	Software License and Renewal Fees					
71	Meeting & Conference Exp- NERPC					
72	Expenses on Environment, Health and Safety	-	-	-	-	0.80
73	Safety Items	-	-	-	-	0.13
74	Guest House Maintenance Expenses	-	-	0.20	-	-
75	Trainee Hostel Maintenance Expenses	-	-	1.57	-	-
76	Operation & Maintenance Expenses -GEEP		643.24	1,350.99	2,846.49	4,008.80
77	Operation & Maintenance Expenses -GEII			1,615.33	2,735.76	3,645.38
78	Operation & Maintenance Expenses -Sogex			1,051.42	2,161.49	1,858.38
79	Operation & Maintenance					

	Exp- SAP					
80	O & M Freight Charges - Steag Energy					4.06
81	Operation & Maintenance Service - Steag Energy					441.80
82	Employee Cost		58.93	259.69	523.57	606.69
	<b>Total</b>	-	<b>1,401.93</b>	<b>7,808.85</b>	<b>13,446.93</b>	<b>13,300.04</b>

Allocation of Expenses to HO						
S.No.	Particulars	2012-13	2013-14	2014-15	2015-16	2016-17
1	Consumption of stores and spares					
2	Repair and maintenance	-	34.45	310.61	90.50	91.84
3	Insurance					
4	Security (Normal)					
5	Water charges					
6	Rent		25.66	102.64	189.12	186.90
7	Electricity charges		0.06	6.89	3.53	2.42
8	Travelling and conveyance		9.61	33.31	70.49	65.73
9	Communication expenses		0.78	6.90	16.86	15.78
10	Advertising		9.20	262.24	11.81	17.14
11	Foundation laying and inauguration					
12	Donation					
13	Entertainment		0.29	4.70	0.04	0.17
14	Professional Charges -Tariff Filing	-	-	-	2.70	4.50
15	Rates & Taxes		0.06	0.51	48.25	35.67
16	Deviation Charges to NERLDC					
17	Open Access Charges					
18	Fees & Subscription		1.92	4.29	7.81	23.30
19	CSR Activities					
20	Vehicle Hire Charges		0.12	8.00	8.60	11.41

21	HR Consultancy Services	-	-	-	22.98	28.45
22	Legal & Professional Expenses		82.71	116.59	75.25	139.46
23	Training & Recruitment Expenses		1.18	22.00	50.90	33.86
24	Director Sitting Fees	-	-	5.34	18.77	14.94
25	Audit Fees	-	0.53	5.29	5.73	6.61
26	Stamp & Registration Charges	-	-	-	57.99	-
27	Loss on sale of Fixed Assets					
28	Technical Services					
29	Custom Clearing, Forwarding & Other Exp					
30	Engineering Services					
31	Fees for Feasibility Reports and Project Reports					
32	Freight & Cartage Expenses					
33	Project Mgmt Consultancy Services					
34	Market Operation Charges Payable - NERLDC					
35	System Operation Charges Payable - NERLDC					
36	Operation & Maintenance Exp- Data Centre & IT	-	-	-	-	65.28
37	Trading Margin Charges					
38	Transmission Deviation Charges					
39	PTC India registration chares					
40	Cost of Water Consumued					
41	R&M - Gas Booster Compressor & Auxilaries -Job Cost					
42	R&M - Gas Booster Compressor & Auxilaries - Supply & System - Material					
43	UI Charges to NERDLC					
44	Other Studies and Consultancy Charges	-	-	-	-	5.48
45	Other Operating Expenses					
46	AMC - OTC Website	-	-	-	0.64	-
47	AMC-Server	-	-	-	1.65	-
48	AMC - UPS	-	-	-	0.40	-

49	AMC Others	-	0.58	2.35	-	-
50	News Paper & Magazines				0.22	0.22
51	Technical / Professional Books & Journal		0.02	0.26	0.26	0.73
52	Food and Beverages & Pantry Expenses - Corporate Office	-	-	-	2.05	6.28
53	Food and Beverages & Pantry Expenses - Project					
54	Meeting & Conference Expenses			4.70	2.49	5.10
55	Hire Charges - Furniture & Fixtures					
56	Hire Charges - Other Office Equipment			15.11	1.68	1.36
57	Support Staff -Delhi	-	-	-	9.09	9.54
58	Support Staff - Udaipur					
59	Printing and Stationery		0.75	4.04	7.49	5.12
60	Annual Day Celebration Expenses				0.17	
61	Housekeeping and Office Upkeep Expenses - Corporate Office	-	-	10.35	3.45	1.56
62	Housekeeping and Office Upkeep Expenses - Project					
63	Other Office Exp				0.44	1.22
64	Outsource Services	-	0.83	3.44	9.71	18.46
65	Professional Charges -Equity Tie Up Expenses	-	-	-	62.90	-
66	Sponsorship Fees			3.00	9.35	2.53
67	Stipend to Trainees				1.17	0.08
68	Repair & Maintaince- Computers				0.62	3.16
69	Rep & Maint -Computer	-	-	-	0.19	-
70	Software License and Renewal Fees	-	-	-	0.39	5.25
71	Meeting & Conference Exp- NERPC	-	-	-	-	14.11
72	Expenses on Environment, Health and Safety					
73	Safety Items					
74	Guest House Maintenance					

	Expenses					
75	Trainee Hostel Maintenance Expenses					
76	Operation & Maintenance Expenses -GEEP					
77	Operation & Maintenance Expenses -GEII					
78	Operation & Maintenance Expenses -Sogex					
79	Operation & Maintenance Exp- SAP					73.81
80	O & M Freight Charges - Steag Energy					
81	Operation & Maintenance Service - Steag Energy					
82	Employee Cost		57.00	258.13	555.97	665.59
	<b>Total</b>	-	<b>225.75</b>	<b>1,190.70</b>	<b>1,351.64</b>	<b>1,563.05</b>



## Annexure-VI (C)

## DETAILS OF WATER CHARGES

(To be filled for each of the Thermal Generating Station )

Name of the Company:

Name of the Power Station and Stage/Phase

(Rs. In Lakhs)

Sl.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
(A)	<b>Plant</b>					
1	Type of Plant	Gas based combined cycle power plant				
2	Type of Cooling Tower	Induced draft				
3	Type of Cooling Water System	Closed type				
4	Any Special Features which may increase/reduce water consumption	No such feature				
(B)	<b>Quantum of Water : ( Cubic Meter)</b>					
5	Contracted Quantum (m3/D)		125000	125000	125000	125000
6	Allocation of Water (m3/D)		125000	125000	125000	125000
7	Actual water Consumption (m3)		4254650		4381297	5024592
8.	Rate of Water Charges (paisa/Kilolitre)	NA	10	10	10	10
9	Other charges/Fees , if paid as part of Water Charges*	NA	5	5	5	5
	Total water Charges Paid#	NA	425465		438129.7	502459.20

Note::

Any abnormal increase in Water consumption &amp; water Charges on any year shall be explained separately



## DETAILS OF CAPITAL SPARES

Name of Company: ONGC Tripura Power Company						
Name of the Power Station or Transmission Region: North Eastern Transmission Region						
(Rs. In Lakhs)						
Sl.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
(A)	Details of Capital Spares in opening Stock		-	3,386.92	8,594.87	16,278.31
1	...					
2	...					
3	...					
4	...					
	...					
(B)	Details of Capital Spares procured during the year		3,662.79	5,535.57	8,051.94	586.58
1	...					
2	...					
3	...					
4	...					
	...					
(C)	Details of capital spares consumed during the year		275.87	327.62	368.49	240.81
1	...					
2	...					
3	...					
4	...					
	...					
(D)	Details of capital spares closing at the end of the		3,368.92	8,594.87	16,278.31	*16,624.08
1	...					
2	...					
3	...					
4	...					
	...					

## Note –

\* 1. The closing figures at the end of FY 2016-17 is subject to reconciliation.

2. The above figures have been taken without considering the effect of IDC (Interest during Construction)



Name of the Utility: ONGC Tripura Power Company Limited
Name of the Generating Station: Palatana Site
Station/ Stage/ Unit: Unit 1 and Unit 2

**Annexure-XIX**

Name of Utility	ONGC Tripura Power Company Ltd
Name of Generating Station	Palatana Project

Fuel Type (Coal/ Lignite/ Gas/ Liquid Fuel/ Nuclear/ Hydro) : Gas

Capacity of Plant (MW)- (363.3 MW X 2 = 726.6 MW)

COD: Unit-1 COD – 04<sup>th</sup> January 2014 and Unit-2 COD 24<sup>th</sup> March 2015

		2013- 14	2014- 15	2015- 16	2016- 17
1	Plant Availability Factor (PAF) (%)	84.96	78.81	55.74	66.38
2	Plant Load Factors (PLF) (%)	81.26	76.58	54.3	64.8
3	Scheduled Energy (MU)	598.08	2394.08	3361.46	4000.75
4	Scheduled Generation (MU)	598.08	2394.08	3361.46	4000.75
5	Actual Generation (MU)	616.39	2483.06	3480.62	4170.24
6	Quantum of coal Gas consumption (MMSCM) (MT)	121.66	493.34	689.02	815.78
7	Value of coal Gas (Rs. Lakh)	7014	29724	43540	53881
8	Specific Coal Gas Consumption (SCM/KWh) (kg/kwh)	0.197	0.199	0.198	0.196
9	Gross Calorific Value of Coal Gas (Kcal/ Kg- SCM)	9204	9231.53	9219.87	9229.87
10	Heat Contribution of Coal (Kcal/ kwh)- NCV of Gas (Kcal/ SCM)	8296	8320.18	8309.51	8318.52
11	Cost Of Specific Coal Consumption (Rs./Kwh) – Finally admitted by CERC				
12	Quantum of Oil Consumption (Lit.)	NA	NA	NA	NA
13	Value of Oil (Rs. lakh)	NA	NA	NA	NA
14	Gross calorific value of oil (kcal/lit)	NA	NA	NA	NA
15	Specific Oil Consumption (ml/kwh)	NA	NA	NA	NA
16	Cost Of Specific Oil Consumption (Rs./Kwh) – Finally admitted by CERC	NA	NA	NA	NA
17	Heat Contribution of Oil (Kcal/ kwh)	NA	NA	NA	NA
18	Station Heat Rate (kcal/kwh) (On GCV)	1816.65	1827.33	1825.16	1805.43
19	Auxiliary Energy Consumption (%)	3.9	3.78	4.13	4.23
20	Debt at the end of the year (Rs. Lacs)	136912.69	for 1.4.2014 to 23.3.2015 =(131306.46 Lacs) for 24.3.2015 to 31.3.2015 =(255246.71 Lacs)	1.4.2015 to 9.4.2015=254868.33 lacs 10.4.2015 to 31.3.2016= 235703.26 lacs	224086.24
21	Equity (Rs. Crore)	30057.35	for 1.4.2014 to 23.3.2015 =(31047.44 Lacs) for 24.3.2015 to 31.3.2015 =(41438.22 Lacs)	1.4.2015 to 9.4.2015=41438.22 lacs 10.4.2015 to 31.3.2016= 91061.41lacs	93251.82





22	Working Capital (Rs. Lacs) – finally admitted by CERC	3985.6	for 1.4.2014 to 23.3.2015 =(17573.35 Lacs) for 24.3.2015 to 31.3.2015 =(738.48 Lacs)	1.4.2015 to 9.4.2015=873.34 lacs 10.4.2015 to 31.3.2016= 34502.06 lacs	36686.88
23	Capital cost (Rs. Lacs – finally admitted by CERC (Lacs)	172470.03	for 1.4.2014 to 23.3.2015 =(172470.03 Lacs) for 24.3.2015 to 31.3.2015 =(307135.63 Lacs)	353741.63	362250.63
24	Capacity Charges/ Annual Fixed Cost (AFC)	9036.54 lacs	for 1.4.2014 to 23.3.2015 =(40064.96 Lacs) for 24.3.2015 to 31.3.2015 =(1625.07 Lacs)	1.4.2015 to 9.4.2015=1887.50 lacs 10.4.2015 to 31.3.2016= 79296.85lacs	86054.87
	(a) Return on equity – pre tax (admitted by CERC)	1428.09	for 1.4.2014 to 23.3.2015 =(5954.96 Lacs) for 24.3.2015 to 31.3.2015 =(178.10 Lacs)	1.4.2015 to 9.4.2015=200.79lacs 10.4.2015 to 31.3.2016= 16349.43lacs	18159.46
	Absolute value				
	Rate (%)	19.61%	19.610%	19.705%	19.705%
	(b) interest on Loan				
	Absolute value	3681.09	for 1.4.2014 to 23.3.2015 =(13915.50 Lacs) for 24.3.2015 to 31.3.2015 =(587.80 Lacs)	1.4.2015 to 9.4.2015=627.19lacs 10.4.2015 to 31.3.2016= 22090.39lacs	22989.47
	Rate (%) – Weighted Average Rate	11.17%	10.50%	10.000%	10.000%
	(c) Depreciation (finally allowed by CERC)	1732.25	for 1.4.2014 to 23.3.2015 =(8383.89 Lacs) for 24.3.2015 to 31.3.2015 =(334.57 Lacs)	1.4.2015 to 9.4.2015=378.38 lacs 10.4.2015 to 31.3.2016= 16147.89lacs	17935.61
	Absolute value				
	Rate (%)	4.78%	4.97%	5.01%	5.01%
	(d) Interest on working Capital				
	Absolute value	538.06	for 1.4.2014 to 23.3.2015 =(2372.40 Lacs) for 24.3.2015 to 31.3.2015 =(99.69 Lacs)	1.4.2015 to 9.4.2015=117.90 lacs 10.4.2015 to 31.3.2016= 4657.78 lacs	4952.73
	Rate (%)	13.50%	13.50%	13.50%	13.50%
	(e) Operation and maintenance cost (finally admitted by CERC)				
	Absolute value	1657.05	for 1.4.2014 to 23.3.2015 =(9438.21 Lacs) for 24.3.2015 to 31.3.2015 =(424.90 Lacs)	1.4.2015 to 9.4.2015=563.24 lacs 10.4.2015 to 31.3.2016= 20051.36 lacs	22017.6
	Rate (%)				
	(f) Compensation Allowances				



25	AFC (Rs./Kwh)	1.44	1.53	1.699	1.843
26	Energy Charge (Rs./Kwh)	1.185	1.191	1.25	1.301
27	Total tariff (Rs. Kwh)	2.63	2.72	2.95	3.14
28	Revenue realisation before tax * (Rs. Crore)	133.77	525.42	813.05	937.46
29	Revenue realisation after tax (Rs. Crore)				
30	Profit/ loss (Rs. Crore)	2.97	50.7	11.96	130.35
31	DSM Generation (MU)	-6.58	-4.91	-25.12	-6.79
32	DSM Rate (Ps/Kwh)	211.17	1015.34	239.33	248.01
33	Revenue from DSM (Rs. Crore)	-1.39	-4.99	-6.01	-1.68

\*Note: Realization is for PPA sales

Note: Generating Companies are required to submit data for all generating stations.

This is a general format. Plants of different fuel users have to fill the cells as applicable to them. Tariff for the Hydro may be understood as composite tariff.

The data provided for the corresponding years need to mention as Actual or provisional.

Data for each Unit and Stage is required to be submitted in additional sheets as per the format.



**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 129/GT/2015**

**Coram:  
Shri Gireesh B. Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member**

**Date of Order: 3<sup>rd</sup> May, 2017**

**In the matter of**

Corrigendum to order dated 30.3.2017 in Petition No. 129/GT/2015

**In the matter of**

Petition for determination of tariff of Palatana Combined Cycle Gas Based Power Project (726.6 MW) for the period from 1.4.2014 to 31.3.2019

**And In the matter of**

ONGC Tripura Power Company Limited  
6<sup>th</sup> Floor, A Wing, IFCI Towers,  
New Delhi-110019

.....Petitioner

Vs

1. Assam Power Distribution Company Ltd.  
"Bijulee Bhawan", Paltan bazar  
Guwahati-781 001

2. Department of Power,  
Govt. of Arunachal Pradesh  
Vidyut Bhawan  
Itanagar – 791 111

3. Department of Power,  
Government of Nagaland  
Kohima – 797 001

4. Manipur State Power Distribution Company Ltd.,  
Government of Manipur  
Keishampat, Imphal – 795001

5. Power and Electricity Department,  
Government of Mizoram  
Aizawal, Mizoram – 796001

6. Meghalaya Energy Corporation Limited,  
Short Round road, "LUMJINGSHAI"  
Shillong – 793001, Meghalaya

**Corrigendum**

The petitioner, ONGC-Tripura Power Company Ltd (OTPCL) has filed this petition for approval of tariff of Palatana Combined Cycle Gas Turbine Power Project (726.60 MW) for the period from 1.4.2014 to 31.3.2019 in accordance with the provisions of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and the Commission vide order dated 30.3.2017 had approved the fixed charges of the generating station for the period 2014-19 as under:

*(₹ in lakh)*

	2014-15		2015-16		2016-17	2017-18	2018-19
	1.4.2014 to 23.3.2015	24.3.2015 to 31.3.2015	1.4.2015 to 9.4.2015	10.4.2015 to 31.3.2016			
Return on Equity	5954.96	178.10	383.10	16349.43	18159.46	18486.61	18597.96
Interest on Loan	13915.50	587.80	534.67	25760.44	26752.05	25423.08	23760.19
Depreciation	8383.89	334.57	378.38	16147.89	17935.61	18222.28	18295.37
Interest on Working Capital	2372.40	99.69	119.97	4742.26	5039.34	5136.58	5337.86
O & M Expenses	9438.21	424.90	563.24	20051.36	22017.60	23514.60	25119.60
<b>Total</b>	<b>40064.96</b>	<b>1625.07</b>	<b>1979.36</b>	<b>83051.37</b>	<b>89904.05</b>	<b>90783.16</b>	<b>91110.97</b>

2. It is noticed that in order dated 30.3.2017, certain inadvertent arithmetical/ linkage errors had occurred in the calculation of Return on Equity and Interest on Loan and the same is required to be corrected. Accordingly, in terms of the Regulation 111 read with Regulation 103A of the Conduct of Business Regulations 1999, these errors are rectified and the fixed charges determined vide order dated 30.3.2017 is modified as stated in the subsequent paragraphs:

**Return on Equity**

3. The table under para 71 of the order dated 30.3.2017 is modified as under:

*(₹ in lakh)*

	2014-15		2015-16		2016-17	2017-18	2018-19
	1.4.2014 to 23.3.2015	24.3.2015 to 31.3.2015	1.4.2015 to 9.4.2015	10.4.2015 to 31.3.2016			
Gross Notional Equity	31047.44	41438.22	41438.22	79063.93	91061.41	93251.82	94381.91
Addition due to Additional Capitalization	0.00	0.00	0.00	11997.48	2190.42	1130.09	0.00
Closing Equity	31047.44	41438.22	41438.22	91061.41	93251.82	94381.91	94381.91
Average Equity	31047.44	41438.22	41438.22	85062.67	92156.62	93816.87	94381.91

Return on Equity (Base Rate)	15.500%	15.500%	15.500%	15.500%	15.500%	15.500%	15.500%
Tax rate for the year	20.961%	20.961%	21.342%	21.342%	21.342%	21.342%	21.342%
Rate of Return on Equity (Pre Tax)	19.610%	19.610%	19.705%	19.705%	19.705%	19.705%	19.705%
Return on Equity (Pre Tax)	<b>5954.96</b>	<b>178.10</b>	<b>200.79</b>	<b>16349.43</b>	<b>18159.46</b>	<b>18486.61</b>	<b>18597.96</b>

### Interest on Loan

4. The table under para 76 of the order dated 30.3.2017 is modified as under:

	(₹ in lakh)							
	2014-15		2015-16		2016-17	2017-18	2018-19	
	1.4.2014 to 23.3.2015	24.3.2015 to 31.3.2015	1.4.2015 to 9.4.2015	10.4.2015 to 31.3.2016				
Gross Normative Loan	141422.59	265697.41	265697.41	228071.71	262680.23	268998.81	272258.72	
Cumulative Repayment	1732.25	10116.13	10450.70	10829.08	26976.97	44912.57	63134.85	
Net Loan-Opening	139690.35	255581.28	255246.71	217242.63	235703.26	224086.24	209123.87	
Addition due to Additional Capitalization	0.00	0.00	0.00	34608.52	6318.58	3259.91	0.00	
Repayment during the year	8383.89	334.57	378.38	16147.89	17935.61	18222.28	18295.37	
Net Loan-Closing	131306.46	255246.71	254868.33	235703.26	224086.24	209123.87	190828.50	
Average Loan	135498.40	255414.00	255057.52	226472.94	229894.75	216605.05	199976.18	
Weighted Average Rate of Interest	10.50%	10.50%	10.00%	10.00%	10.00%	10.00%	10.00%	
<b>Interest on Loan</b>	<b>13915.50</b>	<b>587.80</b>	<b>627.19</b>	<b>22090.39</b>	<b>22989.47</b>	<b>21660.51</b>	<b>19997.62</b>	

### Receivables

5. The table under para 119 of the order dated 30.3.2017 is modified as under:

2014-15		2015-16		2016-17	2017-18	2018-19	
1.4.2014 to 23.3.2015	24.3.2015 to 31.3.2015	1.4.2015 to 9.4.2015	10.4.2015 to 31.3.2016			1.4.2018 to 30.9.2018	1.10.2018 to 31.3.2019
11529.41	474.01	543.15	22282.52	23612.03	23758.54	11939.21	12421.32

### Interest on Working Capital

6. The table under para 120 of the order dated 30.3.2017 is modified as under:

	(₹ in lakh)							
	2014-15		2015-16		2016-17	2017-18	2018-19	
	1.4.2014 to 23.3.2015	24.3.2015 to 31.3.2015	1.4.2015 to 9.4.2015	10.4.2015 to 31.3.2016			1.4.2018 to 30.9.2018	1.10.2018 to 31.3.2019
Fuel Cost	2425.96	101.58	114.28	4533.19	4634.77	4634.77	2323.74	2584.71
O & M expenses	786.52	35.41	46.94	1670.95	1834.80	1959.55	1049.52	1043.78
Maintenance Spares	2831.46	127.47	168.97	6015.41	6605.28	7054.38	3778.26	3757.62
Receivables- 2 months	11529.41	474.01	543.15	22282.52	23612.03	23758.54	11939.21	12421.32
Total Working Capital	17573.35	738.48	873.34	34502.06	36686.88	37407.25	19090.73	19807.43
Interest Rate	13.50%	13.50%	13.50%	13.50%	13.50%	13.50%	13.50%	13.50%
<b>Total Interest on Working Capital</b>	<b>2372.40</b>	<b>99.69</b>	<b>117.90</b>	<b>4657.78</b>	<b>4952.73</b>	<b>5049.98</b>	<b>2577.25</b>	<b>2674.00</b>

## Fixed Charges

7. Based on above the annual fixed charges determined by order dated 30.3.2017 for the period 2014-19 stands modified as under:

	2014-15		2015-16		2016-17	2017-18	2018-19
	1.4.2014 to 23.3.2015	24.3.2015 to 31.3.2015	1.4.2015 to 9.4.2015	10.4.2015 to 31.3.2016			
Return on Equity	5954.96	178.10	200.79	16349.43	18159.46	18486.61	18597.96
Interest on Loan	13915.50	587.80	627.19	22090.39	22989.47	21660.51	19997.62
Depreciation	8383.89	334.57	378.38	16147.89	17935.61	18222.28	18295.37
Interest on Working Capital	2372.40	99.69	117.90	4657.78	4952.73	5049.98	5251.25
O & M Expenses	9438.21	424.90	563.24	20051.36	22017.60	23514.60	25119.60
<b>Total</b>	<b>40064.96</b>	<b>1625.07</b>	<b>1887.50</b>	<b>79296.85</b>	<b>86054.87</b>	<b>86933.98</b>	<b>87261.79</b>

8. All other condition in order dated 30.3.2017 shall remain unchanged.

**-Sd/-**  
**(Dr. M.K.Iyer)**  
**Member**

**-Sd/-**  
**(A.S Bakshi)**  
**Member**

**-Sd/-**  
**(A.K.Singhal)**  
**Member**

**-Sd/-**  
**(Gireesh B Pradhan)**  
**Chairperson**